

Persons having special knowledge or practical experience in respect of Education and Science, Law and Literature and Culture

21. Dr. M.V. Pylee Nominated by University Grants Commission.

22 Prof U.R. Anantha Murthy Nominated by Sahitya Akademi

Members of Parliament

23. Shri Chandula Chandrakar (since deceased) } Nominated by the Speaker of the House of the People.

24 Dr Satynarayan Jatiya

25 Smt Geeta Mukherjee

26 Shri V.N Gadgil Nominated by the Chairman of the Council of States.

27 Shri Md Salim

[Translation]

Digging of Canals

4413. DR. SAKSHIJI : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether the Union Government have received any proposal from the Government of Uttar Pradesh for Central assistance for digging of canals;

(b) if so, the details thereof; and

(c) the steps taken/proposed to be taken by the Union Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.V. RANGAYYA NAIDU) : (a) No, Sir.

(b) and (c). Do not arise.

Oil Refinery

4411. SHRI SOBHANADREESWARA RAO VADDE: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether his Ministry has examined any proposal for setting up to an oil refinery between Kotipalli and Kakinada; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA) : (a) No, Sir.

(b) Does not arise.

ILLICIT Liquor

4412. SHRI MOHAN RAWALE : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether some people died in Delhi in March, 1995 by consuming illicit liquor;

(b) if so, the details thereof and the number of persons arrested in this connection; and

(c) the concrete steps taken/proposed to check the production and sale of illicit liquor in Delhi?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P.M. SAYEED) : (a) and (b). In March, 1995, five persons died in Delhi after consuming liquor. Two cases have been registered by the police. These relate to two separate incidents of R.K. Puram and Vasant Kunj. No arrests have been made.

(c) Steps taken to check the production and sale of illicit liquor in Delhi include gathering intelligence on possible places where illicit liquor could be manufactured, conducting raids at such places, and keeping strict vigil and surveillance at inter-State borders to check smuggling/sale of illicit liquor.

Supply of Raw Wax

4414. SHRI RAM PRASAD SINGH : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) whether the Government propose to bring the candle manufacturing units under the category of Cottage Industry and supply maximum quantify of raw wax to these units;

(b) if so, the details thereof;

(c) whether supply of wax to the new entrepreneurs been stopped;

(d) if so, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA) : (a) to (d). Government has been allocating paraffin wax to the States/UTs. who in turn allocate the product to all those units which were registered on or before 30.6.1986.

Paraffin wax is a deficit product and its allocation is made on historical basis. Import of paraffin wax has been decanalised w.e.f. 1.4.1992 for easy availability to its users.

[English]

Entry of PSUs

4415. SHRI CHITTA BASU : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the Government have decided not to allow any telecom Public Sector Undertakings to enter into bid in tender for contract in open market alongwith the foreign companies;

(b) if so, the reasons therefor;